

tuencies for the purposes of elections to the Council of the Institute of Cost and Works Accountants of India issued under sub-section (2) of section 9 of the Cost and Works Accountants Act, 1959.

[Placed in Library. See No. LT-324/91]

**Review of the Working and Annual Report of Goa Meat Complex Limited, Panjim for 1989-90 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA) : Sir, I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Goa Meat Complex Limited, Panjim, for the year 1989-90.

(ii) Annual Report of the Goa Meat Complex Limited, Panjim, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-317/91]

(2)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, (Volumes I and II) for the year 1989-90.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1989-90 together with Audit Report thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-318/91]

**Annual Report of Review on the working of National Horticulture Board, Gurgaon for 1989-90 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAS) : Sir, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Horticulture Board, Gurgaon, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Horticulture Board, Gurgaon, for the year 1989-90.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-319/91]

(3) A copy of the Annual Report (Hindi and English versions) of the National Oilseeds and Vegetable Oils Development Board for the year 1989-90 along with Audited Accounts under sub-section (4) of section 14 and sub-section (4) of section 16 of the National Oilseeds and Vegetable Oils Development Board Act, 1983.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-320/91]

**Notification under Banking Companies (Acquisition and Transfer of Undertaking) Act, 1990, etc.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : Sir, I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4)